GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 527 TO BE ANSWERED ON 23.07.2015

REVIEW OF PROJECTS UNDER PMGSY

527. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL: SHRI DEEPENDER SINGH HOODA: SHRI RAVNEET SINGH: SHRI KIRTI AZAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of project targeted/sanctioned under the Pradhan Mantri Gram Sadak Yojana (PMGSY), so far along with the allocation made for the purpose, State-wise;
- (b) whether the Union Government permits States to revise the estimated cost of projects under the PMGSY in order to accommodate increase in the prices of raw materials;
- (c) if so, the States which have revised the estimated cost of various projects during 2012-13, and 2014-15 so far; and
- (d) the details of the cost of such projects increased/decreased due to such revisions during the said period, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): The State-wise status of project sanctioned and funds released so far under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is enclosed as <u>Annexure.</u>
- (b) to (d): According to the PMGSY Programme Guidelines & Operations Manual, the Administrative Approval and Technical Sanction to the PMGSY works cleared by the Ministry are to be accorded by the competent authority as per the State Rules. In case the value of tenders received is above the estimate that has been cleared by the Ministry, the difference (tender premium), pooled for the entire District/State for works cleared in a phase/batch will be borne by the State Government.

Annexure referred to in point (a) of Lok Sabha Un Starred Q.No.527 due for answer on 23.07.2015

State-wise status of project sanctioned and funds released so far under the Pradhan Manti Sadak Yojana (PMGSY) upto June, 2015

Rs. in crore, len

Rs. in crore, le							
#	State(s)	Total	Amount	No. of	Length of	1	Length of
		value of	Released	road	road	road	road works
	Maria the account	proposals cleared	by the Ministry	works i/c	works cleared	works	completed
		cicared	14HHHESELY	Bridges	cieareu	complete	
AN ARRESTA					All a de hayan hayan hayan al en an		COLUMN TO A 2 1 4 5 COLUMN TO AND TO AND AN AND AN
1	2	3	4	5	6	7	8
1	Andhra Pradesh	4,078	4,205	4,635	14,963	4,189	12,476
2	Arunachal Pradesh	3,768	2,225	Samonna and visitation of the same of the	6,420	MINITED SHAME SECURITURE OF SHAME OF SHAME	4,972
3	Assam	10,204	8,231	5,660	17,597	4,409	15,629
4	Bihar	25,978	15,757	AND THE PERSON NAMED AND ADDRESS OF THE PERSON NAMED AND ADDRE	50,036	9,126	33,846
5	Chhattisgarh	8,483	6,143	6,825	29,565	5,892	25,286
6	Goa	10	10	90	183	72	159
7	Gujarat	3,483	2,630	4,529	12,655	4,172	10,890
8	Haryana	2,430	1,678	520	5,561	474	5,329
9	Himachal Pradesh	3,009	2,014	2,388	13,695	- POSTON POLICE PROPERTY CONTRACTOR OF THE POLICE PROPERTY CONTRACTOR OF T	10,973
10	Jammu & Kashmir	5,273	3,257	1,984	10,155	1,160	6,222
11	Jharkhand	6,695	3,651	5,141	19,232	2,767	11,789
12	Karnataka	4,378	3,428	3,643	18,623	3,396	17,077
13	Kerala	1,517	860	1,430	3,358	941	2,174
14	Madhya Pradesh	18,692	13,586	16,221	67,869	13,650	61,378
15	Maharashtra	8,299	5,603	6,650	27,067	5,785	23,136
16	Manipur	2,345	1,049	1,526	6,720	1,062	4,496
17	Meghalaya	1,115	413	721	2,203	395	1,111
18	Mizoram	973	705	217	2,852	175	2,369
19	Nagaland	733	617	305	3,630	274	3,306
20	Odisha	17,820	12,182	11,936	45,189	8,694	33,395
21	Punjab	2,790	2,196	1,044	6,939	900	6,445
22	Rajasthan	12,125	9,754	15,698	62,434	14,453	57,575
23	Sikkim	1,220	890	777	3,560	547	2,692
24	Tamil Nadu	3,510	2,530	6,697	14,036	6,128	12,768
25	Telangana	2,725	53	2,974	10,412	2,665	9,070
26	Tripura	3,010	1,938	1,420	4,793	1,044	3,118
27	Uttar Pradesh	14,876	11,378	18,341	52,605	16,344	43,764
28	Uttarakhand	3,007	1,695	1,125	8,612	660	6,067
29	West Bengal	11,069	6,426	4,982	25,394	3,553	18,420
	Total:	1,83,613	1,25,104	1,44,108	5,46,357	1,15,548	4,45,933
Į	Union Territories	POINT OF STREET STREET					
30	A & N Islands	32	11	18	0	0	
31	Haveli	37	14	156	182	0	NOTICE TO THE SECURITY OF THE SECURITY OF
32	Daman & Diu	10	10	0	0	0	
33	Delhi	5	5	1	0	0	The second secon
34	Lakshadweep	5	5	0	0	0	AND THE PROPERTY OF THE PROPER
35	Pondicherry	12	5	78	88	77	69
Total (UTs)		101	49	253	270	77	69
Grand Total:		1,83,714	1,25,153	1,44,361	5,46,626	1,15,625	4,46,001
PROFESSION AND ADDRESS OF THE PARTY OF THE P	COLUMN TO THE STATE STAT	namen na maria di responsa di sensa di maria di	The commence of the commence o	THE THE PARTY OF T	THE REPORT OF THE PARTY OF THE	DESCRIPTION OF THE PARTY OF THE	The same of the sa